

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2016

DATE OF HEARING 04.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	918073/16	Opp. No. AMD-195756	M/s. Academy of Computer Technology, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Academy for Computer Training (Guj.) Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772753/29	Opp. No. AMD-709798	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Zarf Dairy Products Limited, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	883344/07	Opp. No. AMD-230949	M/s. Prima Controls Pvt. Ltd., Pune / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Prima Products, Rajkot / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	920120/30	Rect. No. AMD-260953	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amool K. Baker, Kota / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 05.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	602902/30	Opp. No. AMD-57465	M/s. Ruchi Private Ltd., Indore V/S M/s. Mahila Mandal Greh Udyog, Udaipur / Ruchika V. Punjabi, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.		Opp. No. AMD-57384	M/s. Ruchi Soya Industries Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Mahila Mandal Greh Udhdyog, Udaipur / Ruchika V. Punjabi, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	648790/29	Opp. No. AMD-59073	M/s. Ruchi Private Ltd., Indore V/S M/s. Mahila Mandal Greh Udyog, Udaipur / Ruchika V. Punjabi, Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.		Opp. No. AMD-58762	M/s. Ruchi Private Ltd., Indore / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Mahila Mandal Greh Udyog, Udaipur / Ruchika V. Punjabi, Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 06.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772575/05	Opp. No. AMD-710878	M/s. Remfry & Sagar, Gurgaon V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	866711/05	Opp. No. AMD-229954	M/s. Remfry & Sagar, Gurgaon V/S M/s. Centurion Laboratories, Vadodara	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
3.	723297/12	Opp. No. AMD-61046	M/s. Remfry & Sagar, Gurgaon V/S M/s. Poonam Enterprises, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	949150/24	Opp. No. AMD-167832	M/s. Anamika Enterprises, Ulhasnagar / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Asia Textile Mills, Balotra / M/s. Jasani & Company, Rajkot	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 07.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872543/34	Opp. No. AMD-161321	M/s. A. M. Industries, Jaipur / M/s. Y. J. Trivedi & Co., Ahmedabad V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad			
2.	904463/11	Opp. No. AMD-194241	M/s. Excel Bath Fittings Pvt. Ltd., Chandigarh / M/s. Mahtta & Co., Ludhiana V/S M/s. Excel Ceramic Pvt. Ltd., Morbi / M/s. S. Majumdar & Co., Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	631024/03	Opp. No. AMD-200134	M/s. Tirth Das Son of Passumal, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
4.	820715/30	Opp. No. AMD-229588	M/s. Nagad Narayan Pan House, Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Nagadnarayan Food Products, Bikaner / M/s. Delhi Registration Service, Delhi	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 11.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	912301/31	Opp. No. AMD-204742	M/s. Som Fragrances Pvt. Ltd., Kanpur / M/s. Suresh & Co., Mumbai V/S M/s. Vinod Freshners Pvt. Ltd., Jaipur / The Acme Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	911422/25	Opp. No. AMD-203498	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chairman Silk Mills (P) Ltd., Bhilwara / M/s. G. D. Bansal (Advocate), Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.		Opp. No. AMD-203500	M/s. Kohinoor Fabrics Private Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chairman Silk Mills (P) Ltd., Bhilwara / M/s. G. D. Bansal (Advocate), Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 12.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1233030/30	Rect. No. AMD-260935	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	1459503/18	Opp. No. AMD-724060	M/s. Da Milano, New Delhi / M/s. Lex Fons, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
3.	848739/32	Opp. No. AMD-244562	M/s. K & S Partners, New Delhi V/S M/s. Prakash Industry, Valsad / M/s. Dave Registration Services, Bhavnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

4.	790384/34	Opp. No. AMD-199688	M/s. Jeet (India) Pvt. Ltd., New Delhi / M/s. Taj Trade Mark Agency, Agra V/S M/s. Dinesh Pouches Limited, Jodhpur / M/s. G. D. Bansal (Advocate), Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 13.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	642617/29	Opp. No. AMD-204372	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
5.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 18.01.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	950676/05	Opp. No. AMD-193696	M/s. Options, Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar / M/s. Madamser & Co., New Delhi V/S M/s. Max Switchgear Products, Rajkot / M/s. Jasani & Company, Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P., TM-16 & Main Matter
3.	678132/09	Rect. No. AMD-253662	M/s. Triputi Cable Industries, New Delhi / M/s. Madamser & Co., New Delhi V/S M/s. Agarwal Enterprises, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chadigarh / M/s. Madamser & Co., New Delhi V/S Mr. Rameshbhai M. Ghodasara, Rajkot	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	885883/30	Opp. No. AMD-235205	M/s. Swarn Deep Enterprises, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur V/S M/s. Mukesh Tea Processors & Packers, Surat / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	808089/24	Opp. No. AMD-727058	M/s. Depenning & Depenning, Chennai V/S M/s. Konica Fab, Surat / M/s. M. P. Mirchandani & Co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	914172/05	Opp. No. AMD-246578	M/s. Depenning & Depenning, Chennai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	871457/03	Opp. No. AMD-229938	M/s. Depenning & Depenning, Chennai V/S M/s. Rayal Heena Products, Pali / M/s. H. K. Acharya & Company, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 20.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	906390/05	Opp. No. AMD-236936	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	918124/29	Opp. No. AMD-247131	M/s. Kanaiya Dairy Farms Pvt. Ltd., Surat / Mr. Jatin Y. Trivedi, Ahmedabad V/S M/s. Kanaiya Dairy Farm, Surat / M/s. R. K. Dewan & Co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	790382/30	Opp. No. AMD-206539	M/s. Parle Products Pvt. Ltd., Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Ratan Industries, Bikaner / Mr. Sharad Agrawal Advocate, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	923824/05	Opp. No. AMD-192834	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. West-Coast Pharmaceuticals Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	917729/05	Opp. No. AMD-230679	M/s. Raptakos, Brett & Co., Mumbai / Mr. Dakshesh B. Mehta, Ahmedabad V/S M/s. Medip Laboratories, Ahmedabad / Utkarsh Jani, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	917731/05	Opp. No. AMD-227779	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Medip Laboratories, Ahmedabad / Utkarsh Jani, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	868455/05	Opp. No. AMD-194297	M/s. Navin Saxena Research & Technology, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 25.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

2.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	825362/05	Opp. No. AMD-721330	M/s. Skol Breweries Limited, Banglore / M/s. Anand & Anand, New Delhi V/S M/s. Miraj Products Pvt. Ltd., Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	796435/07	Opp. No. AMD-222257	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai V/S Mr. Manilal Madhavlal Panchal, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 27.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	916231/07	Opp. No. AMD-722789	M/s. Kansara Bearings Limited, Jodhpur / M/s. Indian Trade Marks Co., Delhi V/S M/s. Kansara Engineers Pvt. Ltd., Jodhpur / Mr. Sharad Agrawal, Advocate, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	876837/31	Opp. No. AMD-215029	M/s. Jayshree Products, Jodhpur / Mr. Sharad Agrawal, Advocate, Jodhpur	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

3.	915714/05	Opp. No. AMD-200092	Mr. Rajvi Vipul Bhagat, Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	797455/05	Opp. No. AMD-253789	M/s. Neon Laboratories Limited, Mumbai V/S M/s. Aarpik Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.01.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	827094/29	Opp. No. AMD-227105	M/s. Manoj Oil Industries, Morena / Mr. N. K. Arora, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.		Opp. No. AMD-227048	M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra V/S M/s. Aditya Oil Industries, Bharatpur / Mr. N. K. Arora, Agra / M/s. Ashoka Trade Marks Co., New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	715444/05	Opp. No. AMD-231472	M/s. Bestochem Formulations (I) Ltd., Delhi / M/s. Ashoka Trade Marks Co., New Delhi V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	751045/05	Opp. No. AMD-204177	Unilabs (India) Private Limited, Chennai / N. Krishnamurthy, Chennai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
